

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-07-2024 AT 10:30 AM**

CP (CAA) No. 45/230/HDB/2023
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

SIRAK Pharmaceuticals Private Limited (Transferee Company) and SIRAK Pharmaceuticals FZ-LLC (Transferor Company) and their respective shareholders and creditors **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders deferred till 25.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**